


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 93/9//HDB/2018
NAME OF THE COMPANY	Air Costa Aviation Pvt Ltd
NAME OF THE PETITIONER(S)	Easy Trip Planners Pvt Ltd
NAME OF THE RESPONDENT(S)	Air Costa Aviation Pvt Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sunil Kumar Jha		Kumar.Sunil12@gmail.com 9059901166	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Sunil Kumar Jha, Ld. Counsel for the Petitioner.

The Ld. Counsel for the Petitioner sought some more time to get instructions. Post the case on 16.03.2018.



Member (T)



Member (J)